

**Government of India
Ministry of Coal**

**Lok Sabha
Unstarred Question No. 2277
To be answered on 04.03.2020**

Coalfield Projects in Madhya Pradesh

2277. SHRI GANESH SINGH:

Will the Minister of COAL be pleased to state:

- (a) the district-wise details of the ongoing coalfield projects in Madhya Pradesh along with land acquired by the Government against the said projects;
- (b) the details of the mining works carried out in these projects so far and the comparative details of the revenue generated from these projects;
- (c) the details of mining work yet to be completed in these projects and whether any new projects are to be started in areas other than these areas and if so, the details thereof;
- (d) whether compensation against land acquisition is pending with the Government; and
- (e) if so, the details thereof along with details of land acquired by the Government against the ongoing coalfield projects in Madhya Pradesh- district-wise ?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a): The district-wise details of the ongoing coalfield projects in Madhya Pradesh along with land acquired by subsidiaries of Coal India Limited(CIL) i.e. Western Coalfields Limited(WCL), South Eastern Coalfields Limited(SECL) and Northern Coalfields Limited(NCL) are given below :-

Subsidiary	District	Name of Project	Land acquired (in hectare)	Remarks
(1)	(2)	(3)	(4)	(5)
SECL	Anuppur	Amadand OC	1161.52	Land Acquired under Coal Bearing Areas (Acquisition and Development) Act, 1957.
SECL	Anuppur	Amritdhara OC	1000.07	
SECL	Anuppur	Rajnagar OC	824.551	

Subsidiary	District	Name of Project	Land acquired (in hectare)	Remarks
(1)	(2)	(3)	(4)	(5)
SECL	Anuppur	Jhiria West OC	427.993	
SECL	Shahdol	Batura Highwall	397.776	
SECL	Shahdol	Rampur Batura OC	1799.04	
SECL	Umaria	Kanchan OC	699.009	
WCL	Chhindwara	Jamuniya UG Mine	310.638	
WCL	Chhindwara	Dhankasa UG Mine	294.293	
WCL	Chhindwara	Narayani Expansion OC Mine	10.735	
NCL	Singrauli	Amlohri	2173.208	Land Acquired under CBA(A&D) Act , 1957 and includes Tenancy, Govt & Forest land.
NCL	Singrauli	Block-B	1350.187	
NCL	Singrauli	Dudhichua Extension	1378.641	
NCL	Singrauli	Jayant Expn. (15 Mtpa)	2704	
NCL	Singrauli	Jhingurda	1199	
NCL	Singrauli	Nigahi Extn.	2500.79	
NCL	Singrauli	Khadia	180	

(b) and (c): The district -wise details of the mining works carried out, mining work yet to be completed and comparative details of the revenue generated from the on-going projects in Madhya Pradesh are given at Annexure.

(d) and (e) : The district-wise details about land compensation are as under:

Subsidiary	District	Name of Project	Details of compensation
(1)	(2)	(3)	(4)
SECL	Anuppur	Amadand OC	In SECL, compensation are being paid to the Project Affected People (PAP) as per provisions of the statute & policy of the company and besides camps held at the affected villages, PAPs may receive their compensation from the concerned Project Office. Payment of compensation is a continuous process. Presently no cases of compensation payment are pending at the company's end. Details of land acquired by SECL against the ongoing coalfield projects in Madhya Pradesh district-wise is given above in the Reply of part (a) of this question.
SECL	Anuppur	Amritdhara OC	
SECL	Anuppur	Rajnagar OC	
SECL	Anuppur	Jhiria West OC	
SECL	Shahdol	Batura Highwall	
SECL	Shahdol	Rampur Batura OC	
SECL	Umaria	Kanchan OC	
WCL	Chhindwara	Jamuniya UG Mine	Land Compensation of Rs. 14.84 crores approved on 24/01/2013. Physical possession of 167.205 Ha land obtained. Disbursement of balance land compensation is under process.
WCL	Chhindwara	Dhankasa UG Mine	Out of 294.293 Ha in All Rights, 85.903 Ha is Tenancy land, Out of that compensation for 75.853 Ha tenancy land amounting to Rs. 2.28 crores is under process for approval of competent authority.
WCL	Chhindwara	Narayani Expansion OC Mine	Compensation of Rs. 44,17,027/- Sanctioned on 02/10/2014 . Possession of land could not be obtained due to protest by land owners for R&R Benefits beyond the norms of Company.

NCL	Singrauli	Jayant Expn. (15 Mtpa)	<p>So far, Rs. 238.510 crores has been distributed against the approved revised compensation Rs. 340.510 crores. The process of payment of balance amount of Rs. 102.00 crores is under progress. The District Administration has extended help by forming multiple teams (total -15 teams) for physical verification purpose in the month of February, 2020. The report of the teams is likely to be submitted by the First week of March, 2020 and thereafter, payment will be made.</p> <p>For other ongoing projects in MP, compensation for the land has been paid for the land possessed by NCL.</p>
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Annexure

Annexure referred to in Part (b) and (c) of the reply to Lok Sabha Unstarred Question number 2277 for answer on 04.3.2020.

Subsidiary	Name of Project	District	Mining work carried out/status	Details of mining work yet to be completed	Revenue from Operation in FY 2018-19 (Rs. in Crores)
(1)	(2)	(3)	(4)	(5)	(6)
NCL	Amlohri OCP	Singrauli	It is a Completed Project. The total reserve of the project is 259.08 MT. Out of which 120.17 MT has been mined.	The balance reserve of 138.91 MT is to be mined.	1578.84
	Nigahi OCP	Singrauli	It is a Completed Project. The total reserve of the project is 400.35MT. Out of which 191.29 MT has been mined.	The balance reserve of 209.06MT is to be mined.	2608.12
	Jayant Expn OCP	Singrauli	The project has been expanded from 10MTY to 20 MTY. The total reserve of the project is 313.61MT. Out of which 33.87MT has been mined.	The balance reserve of 279.75MT is to be mined.	2245.12
	Dudhichua Expn OCP	Singrauli & Sonbhadra	The project has been expanded from 10MTY to 20 MTY. The total reserve of the project is 334.02MT. Out of which 31.00 MT has been mined.	The balance reserve of 303.02MT is to be mined.	2552.78
	Khadia OCP	Singrauli & Sonbhadra	It is a Completed Project. The total reserve of the project is 242.55MT. Out of	The balance reserve of 178.97MT is to be mined.	2218.89

Subsidiary	Name of Project	District	Mining work carried out/status	Details of mining work yet to be completed	Revenue from Operation in FY 2018-19 (Rs. in Crores)
(1)	(2)	(3)	(4)	(5)	(6)
			which 63.58 MT has been mined.		
	Block-B OCP	Singrauli	The project has been expanded from 3.5 MTY to 8 MTY. The total reserve of the project is 138.07MT. Out of which 5.47 MT has been mined.	The balance reserve of 132.60 MT is yet to be mined.	471.71
	Jhingurda OCP	Singrauli	It is a Completed Project. The total reserve of the project is 7.70 MT. Out of which 2.66 MT has been mined.	The balance reserve of 5.04 MT is yet to be mined.	905.80
SECL	Kanchan OCP	Umaria	Coal production started.	EC & FC (2.00 MTPA) for enhancing production is to be obtained.	8.88
	Rampur Batura OCP	Shahdol	It is a Greenfield project.	Land acquisition is under progress. Stage-II FC obtained; compliance of Stage-II FC submitted; Hand over of forest land to be taken Environment Clearance for 4 MTPA has to be obtained.	-
	Batura Highwall	Shahdol	It is a Greenfield project.	Land acquisition is under progress. Environment clearance of 0.50	-

Subsidiary	Name of Project	District	Mining work carried out/status	Details of mining work yet to be completed	Revenue from Operation in FY 2018-19 (Rs. in Crores)
(1)	(2)	(3)	(4)	(5)	(6)
				MTPA is to be obtained.	
	Amadand OCP	Anuppur	Coal production started.	Environment clearance of 4.00 MTY is to be obtained. Physical possession of land is to be taken.	464.54
	Amritdhara OCP	Anuppur	It is a Greenfield project.	Physical possession of land is under progress. Environment clearance of 2.00 MTPA is to be obtained. Forestry clearance is to be obtained.	-
	Jhiria West OCP	Anuppur	It is a Greenfield project.	Physical possession of land is under progress ; Environment clearance of 1.50 MTPA is to be obtained. Forestry clearance is to be obtained.	-
	Rajnagar OCP	Anuppur	Started coal production.	Physical possession of land is to be obtained. Forestry clearance is to be obtained.	(-) 43.84
WCL	Urdhan OCP	Chhindwara	Started coal production.	Rehabilitation for 225 families is under process.	5540.65
	Jamunia UG	Chhindwara	It is a Greenfield project.	Inclined drivage is under progress. Physical	-

Subsidiary	Name of Project	District	Mining work carried out/status	Details of mining work yet to be completed	Revenue from Operation in FY 2018-19 (Rs. in Crores)
(1)	(2)	(3)	(4)	(5)	(6)
				possession of land is to be taken.	
	Dhankasa UG	Chhindwara	It is a Greenfield project. Land acquisition Notification under section 11 of CBA(A&D) Act, 1957 is completed.	Compensation roll is under process of approval. Land to be possessed.	-
	Vishnupuri UG to OC	Chhindwara	It is a Greenfield project. Notification under section 4(1) of CBA (A&D) Act, 1957 is completed.	Notification under section 7(1) is under preparation.	-
	Sharda UG	Chhindwara	It is a Greenfield project. Forest land acquired.	Work awarded for Drivage of Inclines & site to be handed over.	-
	Tawa III UG	Betul	It is a Greenfield project. Land acquisition for under surface right is notified, FC stage-1 issued.	Forestry clearance proposal for 25Ha land is to be obtained.	-
	Gandhigram UG	Betul	It is a Greenfield project. Land acquisition is in process of notification under section 4(1) of CBA(A&D) Act, 1957.	All activities to be carried out.	-

A new green field project situated in Madhya Pradesh has been approved, details are given below:

Subsidiary	Name of Project	District	State	Reserve in MT	Approved on	Status
NCL	Semaria Project	Singrauli	Madhya Pradesh	12.82	27.05.2019	1. Application for FC has been submitted. 2. Application submitted to DFO, Singrauli for Forest Land.
